

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/59/(IB)/2018
PETITION NUMBER : CP/564/(IB)/2018
NAME OF THE APPLICANT : STATE BANK OF INDIA
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. CHANDRASEKARAN

Counsel for SBI

with. A - - -

M. Karubalan Tharakan

cm (Sec) SBI

2. H. KARTHEK SESHADRI
V. HARU KUMAR
FOR Iyer & Himas

FOR ICICI Bank.

petition in C.P. 564/IB/2017.

V. H. K. S.

ORDER

Counsel for Financial Creditor, State Bank of India, present. Counsel for ICICI Bank present. Counsel for Applicant is directed to send a communication to the proposed RP to remain present before this Court on next date of hearing. Counsel for ICICI Bank is also directed to seek instructions from his client and file the objection, if any. Put up on 09.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)